

24/2/98

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DA 406/98

Present 1. Ms Richa Gail, Counsel for
applicant

DA dismissed by chitai
Order in the Court today.

Bo
KRM
co/cd

Bench

Honble Mr. S. P. Biswas M(A)

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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.406/98

New Delhi, this 24th day of February, 1998

Hon'ble Shri S.P. Biswas, Member(A)

Shri Gumeet Singh
s/o Shri Dayal Singh
1/349, DDA Qr. Kichiripur
Kalyanpur, Delhi

.. Applicant

(By Advocate Ms. Richa Goel)

versus

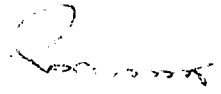
Union of India, through

1. Secretary
Deptt. of Telecommunication
Sanchar Bhavan, New Delhi
2. Divisional Engineer
Telecommunication Project
Ambala Cantt
3. Assistant Engineer
Telecommunication
Coaxial Cable Construction
Ambala Cantt., Ambala

.. Respondents

ORDER(oral)

Heard. Application is rejected on the ground
of limitation. No costs.


(S.P. Biswas)
Member (A)

/gtv/